

### Tenure of Chairman of NTC

†1072. MISS ANUSUIYA UIKEY: Will the Minister of TEXTILES be pleased to state:

- (a) the maximum time period of tenure of Chairman of National Textiles Corporation;
- (b) since when incumbent Chairman is working on this post and the post he held previously;
- (c) whether any eligibility criterion has been set for the post of Chairman;
- (d) if so, the details thereof; and
- (e) whether incumbent Chairman possesses the required eligibility?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) As per the guidelines of Department of Public Enterprises, Govt. of India, in the case of sick/loss making Central Public Sector Enterprises (CPSEs) for which revival plan has been approved by the Govt., if a Board level incumbent has contributed exceedingly well in the turn-around of that sick CPSE, his tenure may be extended till he attains the age of 65 years.

(b) Since 13th August, 2004 onwards. Prior to this, he was a member on the Board of National Textiles Corporation (NTC) as Director (Human Resources), NTC, from 17.08.2001 to 13.08.2004.

(c) and (d) Yes. Public Enterprises Selection Board (PESB) had prescribed the following qualifications in their advertisement for appointment in respect of Chairman & Managing Director, NTC:

The applicant should be at least a Graduate from a recognized university with good academic record. He should possess adequate experience at a senior level of management in a large organization of good repute. Persons preferably with technical/MBA qualifications and having experience in management and familiarity with Finance, Marketing/Production will have added advantage. Knowledge of textile industry is desirable. Minimum qualification is relaxable in the case of internal candidates with sound and adequate background and experience.

(e) Yes Sir.

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†Original notice of the question was received in Hindi.